NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.459/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017

NAME OF THE PARTIES:

ZDSB Support Pvt. Ltd.

V/s.

ROC, Pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

1. DipA Melita

Partner

ORDER

CP No. 459/252(1)/NCLT/MB/MAH/2017

On the Petition filed by the Petitioner, the RoC, Pune is directed to file their report. Further, the Petitioner is directed to file documents showing proof that the company is in existence/in operation during the relevant period.

List this smatter on 18.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M.K. SHRAWAT Member (Judicial)